

(B)

Central Administrative Tribunal

Principal Bench

DA No. 1266/91

New Delhi, the 15th February, 1996.

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K. Ahooja, Member (A)

Sh. S.K. Sharma  
H.No.9394/5, Gali No.9  
Multani Dhanda, Parhar Ganj  
New Delhi.55.

Applicant

(Advocate: Sh. R.R. Rai)

versus

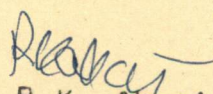
Union of India: through  
Secretary, Min. of Agriculture  
Deptt. of Agriculture & Cooperation,  
New Delhi.

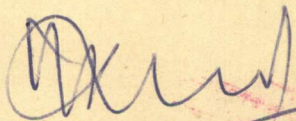
2. Director(P)  
Min. of Agriculture,  
Deptt. of Agriculture and Cooperation,  
New Delhi. Respondents.

ORDER (Oral)

Hon'ble Sh. A.V. Haridasan, VC(J)

Ld. counsel for the applicant appeared and mentioned that the respondents have granted the relief to the applicant and he is not interested to proceed further in the case. Hence, the application is closed as withdrawn.

  
( R.K. Ahooja )  
Member (A)

  
( A.V. Haridasan )  
Vice-Chairman(J)